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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 61/NCLT/AHM/2017  
With CA(CAA) No. 75/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017**

Name of the Company: Palshellcast Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

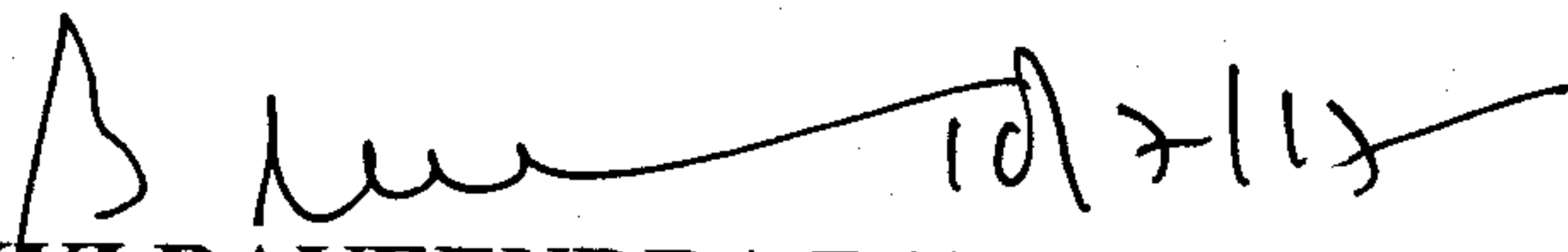
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ishan P. Shah	Advocate	Petitioner	
2.				

**ORDER**

Learned Advocate Mr. Ishan Shah present for Petitioner.

It appears that statutory authorities were served with notice on 12.06.2017 and 13.06.2017.

Hence, list the matter on 20.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 10th day of July, 2017.